

Tourist Cars

**801. Dr. Karni Singh;
Shrimati Nirlep Kaur:**

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) the rules regarding the sale of tourist cars to hotels and tourist Organisations;

(b) whether such cars can be used by officials and owners of the Department; and

(c) if so, the rules regarding their use?

The Minister for Tourism and Civil Aviation (Dr. Karan Singh): (a) Second-hand imported cars are sold by the State Trading Corporation for the purpose of plying as tourist taxis. These cars are allotted by the Department of Tourism to recognised tourist car operators/shikar outfitters/travel agents. In determining the criteria for allotment of cars, consideration is given to the optimum requirement of cars at a given tourist centre and the foreign exchange earnings of the allottees. Hotels, so far, have not been allotted any cars but the Tourist Development Council has recommended that hotels may also be considered for allotment of such cars in exceptional cases in centres where there are no recognised tourist car operators or travel agents. State Governments are also sold such cars by the State Trading Corporation on the recommendation of the Department of Tourism for the use of tourists. The second-hand imported cars purchased by allottees through the State Trading Corporation can be sold after these have run 1,80,000 Km. and have been in use for 3 years from the date of purchase from the State Trading Corporation.

A few new cars were imported through Air India and sold to the India Tourism Development Corporation, State Governments and tourist car operators for use by tourists. These cars can be sold only to the

State Trading Corporation after they have run for 1,80,000 Km. and have been in use for 4 years.

(b) and (c). The cars may be used by any other bona-fide customer on payment of normal tariff when they are not required by tourists.

Mechanisation of Medium size Farms

**802. Dr. Karni Singh;
Shrimati Nirlep Kaur:
Shri D. C. Sharma:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the recommendations of the Soviet experts for the mechanisation of medium size farms to enable multiple cropping have been examined; and

(b) if so, the reaction of the Central and State Governments thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahb Shinde): (a) A team of Soviet scientists headed by a Deputy Minister of U.S.S.R. had visited India on their own initiative to get first hand knowledge of agricultural programmes specially in the field of agricultural research. They have not given any recommendation for mechanisation of medium size farms in order to enable multiple cropping.

(b) The question does not arise.

New Strategy for Agricultural Production

**803. Dr. Karni Singh;
Shrimati Nirlep Kaur:
Shri Inderjit Malhotra:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the details worked out of the new strategy for agricultural production;

(b) the areas selected in each State for sowing new high-yielding varieties of wheat, rice, jowar, bajra and maize;